Serial No. 02 Supplementary List

HIGH COURT OF MEGHALAYA AT SHILLONG

PIL No. 4 of 2021 with MC(PIL) No. 2 of 2021

Date of order: 30.10.2023

Registrar General, vs State of Meghalaya & ors

High Court of Meghalaya

Managing Director, Indigo vs Registrar General,

High Court of Meghalaya & ors

Coram:

Hon'ble Mr. Justice Sanjib Banerjee, Chief Justice Hon'ble Mr. Justice B. Bhattacharjee, Judge

Appearance:

For the Petitioner : Ms B. Ramsiej, Adv.

For the Respondents : Mr K. Khan, AAG with

Mr S. Sengupta, Addl Sr GA Dr N. Mozika, DSG with Ms A. Pradhan, Adv.

It is submitted by the Airports Authority of India that a cost estimate for carrying out the feasibility of extending the runway at Umroi Airport has been submitted to the State and the State is yet to respond.

It is hoped that the AAI and the State work out the modalities and complete the necessary inspection within the next couple of months.

Let the matter appear 10 weeks hence.

List on February 2, 2024.

(B. Bhattacharjee)
Judge

(Sanjib Banerjee) Chief Justice

Meghalaya 30.10.2023 "Sylvana PS"